

**GOA STATE POLLUTION CONTROL BOARD****गोंय राज्य प्रदूषण नियंत्रण मंडळ****(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Board)**

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Email Ids:  
Chairman, GSPCB: chairman-gspcb.goa@nic.in  
Member Secretary, GSPCB: ms-gspcb.goa@nic.in  
Office: mail.gspcb@gov.in

No. 2024/GSPCB/Letter/23064/Tech/ 2 5 92 0

Dated: 22/02/2024

To,  
Mr. Srinivas M Metha,  
Balli, Quepem- Goa.  
Email id: shrinivasmetha12@gmail.com

Sub: Request for final report of inspection at 5 hotmix plant in Balli, Goa.  
Ref: Your Email dated 17/01/2024.

Sir,

With reference to your letter cited above, please find enclosed herewith the copy of the inspection report dated 11/01/2024 for your kind reference.

Yours faithfully,

Dr. Shamila Monteiro  
(Member Secretary)  
Goa State Pollution Control Board

Encl: As above

Copy to:

1. Office file
2. Guard file

**INSPECTION REPORT**

**Sub:** - Complaint about Air and Noise Pollution by Shri. Srinivas M Metha

As directed, the undersigned official of the Board, along with Smt. Luiza D'Silva (FA) inspected M/s Jayshree Mallikarjun Construction, M/s Thasma Construction Pvt. Ltd., M/s Madanant Construction Goa Pvt. Ltd., M/s Samarth Constructions and M/s Shantadurga Hot Mix Enterprises located at Balli, Quepem-Goa (hereafter referred to as "Unit") on 11/01/2024, with regards to the above-mentioned subject.

Shri. Srinivas M Metha (Complainant) was present during the course of inspection.

1. **Name, address & contact no. of complainant:** Shri. Srinivas M Metha  
Contact No.: - +919763327919
2. **Nature of Complaint:** -
  - a) **Noise pollution:** - Yes
  - b) **Waste Water disposal:** - No
  - c) **Air emission:** - Yes
  - d) **Solid waste disposal:** - No
  - e) **Any other:** -
3. **Whether any previous complaint received, if yes, details:** -
4. **Whether any show cause notice/directions/letter for corrective if yes, provide details:** -
5. **Name and address industry/unit against whom complaint is filed:**
  - i) M/s Jayshree Mallikarjun Construction
  - ii) M/s Thasma Construction Pvt. Ltd.
  - iii) M/s Madanant Construction Goa Pvt. Ltd.
  - iv) M/s Samarth Constructions
  - v) M/s Shantadurga Hot Mix Enterprises  
located at Balli, Quepem-Goa
6. **Product manufactured:** - Hot Mix Plants
7. **Quantity of production:** -

Sr.No.	Name of the Unit	Quantity
1	M/s Jayshree Mallikarjun Construction	128 TPH
2	M/s Thasma Construction Pvt. Ltd.	No records found
3	M/s Madanant Construction Goa Pvt. Ltd.	45 Tonnes/hr
4	M/s Samarth Constructions	3750 m <sup>3</sup> / month
5	M/s Shantadurga Hot Mix Enterprises	480 TPD

8. Raw Material: -

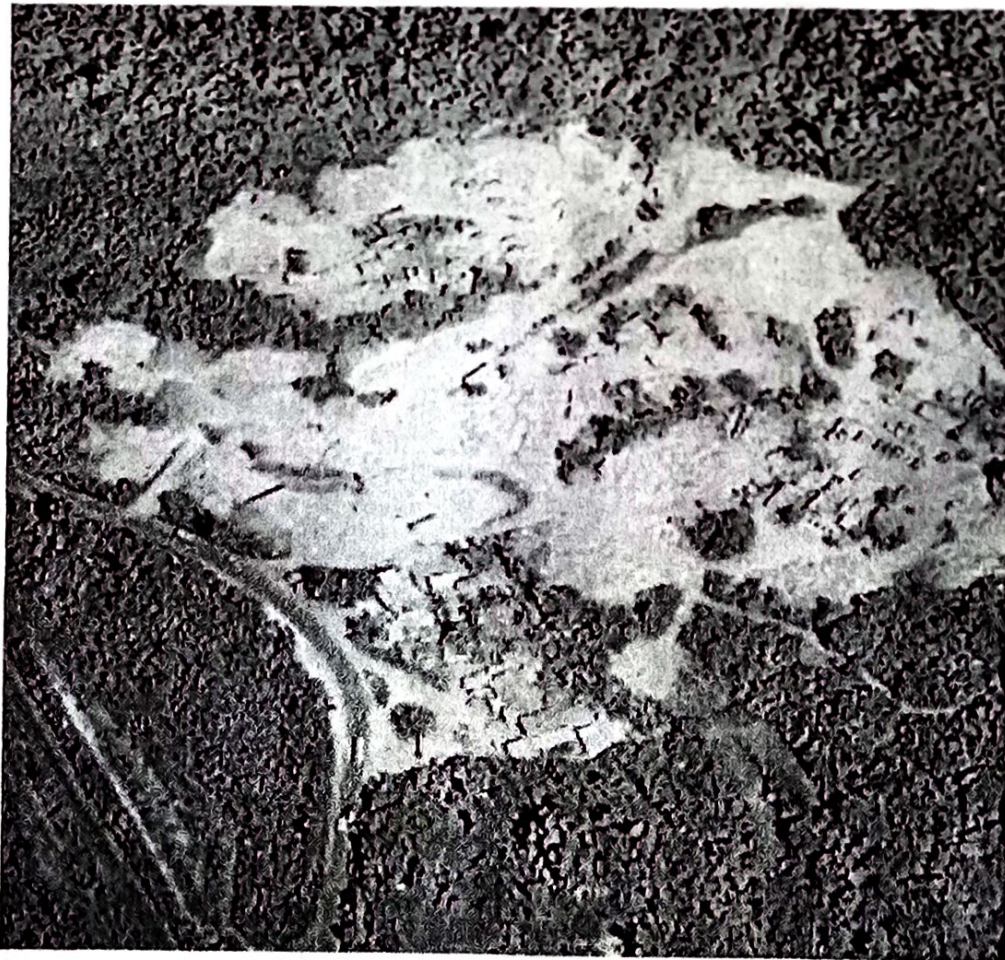
9. Machine/equipment installed: -

10. Approximate production in last 2 months (based on receipts of purchase of raw materials orders and payments received): -

11. Manpower requirement: -

12. Status of operation of unit: - Not in operation at the time of inspection

13. Site description and schematic sketch of site: -



14. Type of area: -

15. Distance of nearest residence/school/hospital/any prominent structure: - Nearest residence is located within a radius of 100 m
16. Distance of water body (Specify which if any): -
17. Noise Pollution Control measures adopted: - could not be verified as the Units were not in operation at the time of inspection
18. Water consumption (meter reading of previous water supply bills): -
19. Waste water generation: -
20. Disposal method: -
21. Capacity of septic tank/soak pit/sewage treatment plant/effluent treatment plant: -
22. Whether capacity sufficient (Yes/No): -
23. Electrical consumption: -
24. Solid waste generated: -
  - a) Type: -
  - b) Quantity: -
  - c) Disposal: -
25. Hazardous Waste: -
26. Permission from:
  - a) Local body: -
  - b) Goa State Pollution Control Board: - Refer table 1
27. Noise levels recorded: -
28. DG set capacity: - Refer Table 1
29. Boiler capacity: -
30. Oven capacity: -
31. Furnace capacity: -
32. Rotary kiln: -
33. Dust suppression methods: -
34. In case of Induction furnace: -
35. In case of sponge iron units: -
36. Is ambient monitoring carried out (Yes/No): -
37. Are reports submitted as per consent conditions (Yes/No): -
38. Is environmental statement submitted (Yes/No): -
39. Is water cess submitted (Yes/No): -
40. Are all consent conditions complied with (Yes/No): -
41. Is Bank Guarantee submitted (Yes/No): -
42. If yes, has the unit complied, give details: -

Sr.No.	Name of the Unit	Consent issued by GSPCB	D.G. Set Capacity
1	M/s Jayshree Mallikarjun Construction	Valid CCA and Valid Consent to Establish (Expansion) CCA- No.12/2023- PCB/1599750/O00011628 CTE(Expansion)- No. 12/2023- PCB/1612719/O00011715	125 KVA
2	M/s Thasma Construction Pvt. Ltd.	No records found	No records found
3	M/s Madanant Construction Goa Pvt. Ltd.	CCA not renewed (was valid up to 6 months from the date of issue 03/11/2014) CCA- No. 6/1387/07- PCB/13695	82.5 KVA
4	M/s Samarth Constructions	CCA not renewed (was valid up to 23/01/2023) No.6/1387/20- PCB/Tech/7528	125 KVA
5	M/s Shantadurga Hot Mix Enterprises	Valid CCA No. 12/2020- PCB/760018/O0005870	125 KVA

Table 1

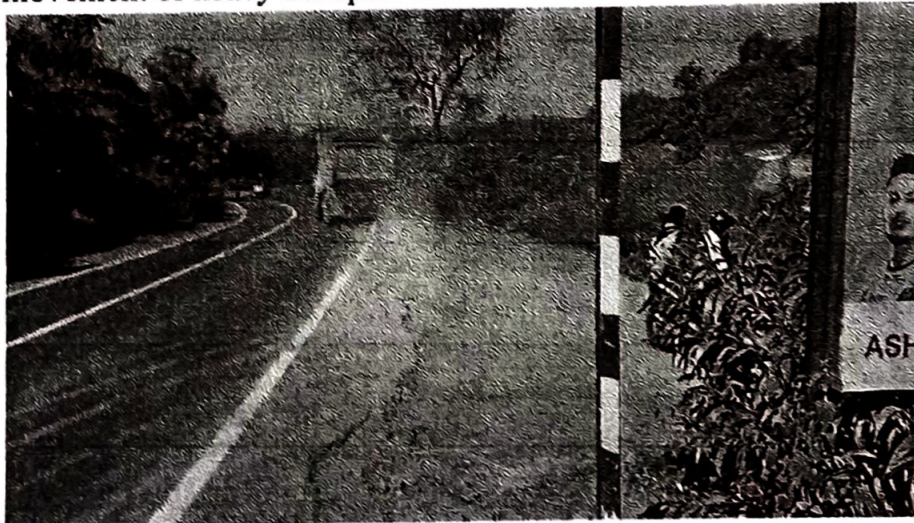
**43. Additional observations: -**

- All the 5 Units were not in operation at the time of inspection.



**Image 1: Onsite Photograph of the 5 Plants**

- Noise monitoring was not carried out as plants were not in operation.
- Only M/s Jayshree Mallikarjun Construction could be inspected as the workers and the owner were present on site as the plant was under maintenance.
- It was observed that the entrance was common to all the 5 hot mix plants and the road was not metalled. Dust was generated during the movement of heavy transport on the said road.



**Image 1: Onsite photograph of empty Tinner Truck exiting the common**



**Image 3: Onsite Photograph of dust settled in the premises of Ashirwad Family Bar and Restaurant**

**44. Conclusion: -**

- As per Records M/s Thasma Construction Pvt. Ltd. has no valid Consent issued by the Board
- As per Records M/s Samarth Constructions has not renewed the CCA. Previous CCA was valid up to 23/01/2023
- As per Records M/s Madanant Construction Goa Pvt. Ltd. has not renewed the CCA. Previous CCA was valid up to 6 months from the date of issue 03/11/2014.
- M/s Jayshree Mallikarjun Construction was directed to submit a copy of
  - i. Form 4 under Hazardous & Other waste (Management & Transboundary Movement) Rules 2016
  - ii. Form V – Environmental Statement
  - iii. Ambient Air Quality Monitoring Analysis Report
  - iv. Ambient Noise Level Monitoring Report
  - v. Stack Emission Monitoring Report D.G. Set and Hot mix Plant
  - vi. Application ID for obtaining Consent for expansion

Name of Inspecting officials: -

Sherwin da costa (JEE)

A handwritten signature in black ink, written diagonally. The signature consists of a large, stylized 'S' followed by the name 'Sherwin' in a cursive script. A horizontal line is drawn underneath the signature.

Luiza D'Silva (FA)

A handwritten signature in black ink, written horizontally. The signature is 'Luiza' in a cursive script. A horizontal line is drawn underneath the signature.